GOVERNMENT OF INDIA CENTRAL HEOARD OF DIRECT TAXES

NEW DELHI, the 3 c & / ;

NO TIFIC ATION (INCOME - TAX)

NO. 9 1/2F.No. 261/11/75-ITJ: In exercise of the powers conferred ed by sub-section (1) of Section 122 of the Incometax Act, 1961(43 of 1961) and all other powers enabling it in this behalf, the Central Board & Direct Taxes hereby make the following further amendments in the Schedule appended to it its Notification No.748 (F.No.261/7/74-ITJ) dated the 10th October 1974, as amended from time to time:

1. The figure, bracket, letters and words "7) ITO A-Ward, Sagar" appearing against the AAC, Special ward, Sagar" appearing against the AAC, Special Range, Jabalpur, at S.No.5, under Col. No.3, shall be re-numbered as "7),8),9) and 10)" respectively and serially.

2. Against AAC, Jabalpur Range, Jabalpur (S.No.6)

there shall be added the following under Col.No.3.

- "25) ITO A-Ward, Sagar"

3. Against (S1.No.4) there shall be added the follow: ing under Col. No.3:

"II.ITO, Salary Circle, Biopal"

Where on IT Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range appeals arising out of assessments made in that IT Circle, Ward or District or part thereof and pending immediately befame the date of this Notificati before the AAC of the Range from whom that IT Circle Ward or District p part thereof is transferred to and dealt wi by the AAC of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1-7-1975.

(C.V.Padmanaban) Under Secretary, Central Board of Direct Taxes.

Explanatory Note.

The amendment has been made with a view to ensure equitable distribution of work load between the AAGs Special Range & Jabalpur Range, Jabalpur bakurar becauof the creation one new office at Bhopal Viz. the IT. Salary Circle, Bhopal.

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